

>

Title: Regarding admission of students from Andhra Pradesh in Delhi University.

SHRI JAYADEV GALLA (GUNTUR) : Mr. Speaker, Sir, the admission season in the Delhi University has begun and all sorts of problems have already started, first with the High Court case and now the decision of the Delhi University to count CGPA 10 or A1 as 95 per cent.

The current batch of Andhra Pradesh State Board students is the first to be given CGPA. Admissions in DU are based on subject-wise marks obtained by an individual student. But students from Andhra Pradesh Board have got CGPA which is the sum of all subjects. When the State Board has released subject-wise marks, the Delhi University should have taken into consideration these marks and prepared the First Cut-Off List. Instead, it took the mid-point conversion which goes against the interests of the students of Andhra Pradesh who, otherwise, would have got more than 95 per cent. There are many students who have got A1 and their marks are in the range of 97 and 98 per cent. But, if the Delhi University considers it as 95 per cent, how will they get admission?

So, in view of the above, I request the immediate intervention of the hon. Minister of Human Resource Development to direct the Delhi University not to take the mid-point conversion, but to take the real marks released by Andhra Pradesh Board for admission in DU College. I also request for an extension of the admission date on the basis of the

First Cut-Off List by three days and prepare a new Cut-Off List taking into account the marks of Andhra Pradesh students in their Class XII Exam.